

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:540
ANSWERED ON:03.05.2000
INTELLEGENGE AGENCIES
A.K. PREMAJAM;SUSHIL KUMAR SAMBHAJIRAO SHINDE

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether following the permission given to US Embassy in Delhi to open a Legal Attache Office manned by FBI officers, a corresponding office of the CBI of India is likely to be set up in the US;
- (b) if so, the details thereof;
- (c) whether similar permission is likely to be given to intelligence agencies of other countries; and
- (d) if so, the details thereof and if not, the reasons therefore?

Answer

THE MINISTER EXTERNAL AFFAIRS (SHRI JASWANT SINGH)

(a) & (b) The CBI and FBI have a co-operative relationship particularly involving cases of financial crimes and terrorism, which the United States and India are pursuing jointly. Our security organization are represented in the Embassy of India, Washington. The CBI can also have such a presence as considered necessary, depending on our requirements.

(c) & (d) The question may be considered on the merits of the case if and when such a proposal is received.